

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

for Admision  
Sak Bench  
17/12

Or. No. 5 dt'd. 24.11.99

I heard Shri Satpathy, for the applicant and Mrs. Sikdar for the Railways. In course of hearing, learned Counsel for the applicant filed a letter dated 20-9-99 said to have been issued by the Divisional Railway Manager, S.B. Railway, Nagpur, instructing him to appear before him in connection with this case. Mrs. Sikdar wants to obtain instruction on this. In view of this adjourned to 20.12.99.

S. S. Som  
vice-chairman II

✓  
Kemhereij

6. ORDER DATED 20.12.1999.

Heard Mr. K.C. Satpathy, learned counsel for the applicant and Madam R. Sikdar, learned Addl. Standing Counsel appearing for the Respondents and have also perused the records.

In this Original Application, the applicant has prayed for a direction to the Respondents to appoint the applicant on compassionate ground. The second prayer is for a direction to the Respondent No. 2 to dispose of his representation at Annexures-3 series. It is submitted by learned Additional Standing Counsel that during the pendency of this OA, the Departmental Authorities have called the petitioner for an interview and it has been decided that after disposal of this OA, final view with regard to his prayer will be taken. It is submitted by the learned counsel for the petitioner that a direction may be issued to the Respondents

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<p style="text-align: right;">5</p> <p>free copy of the order OA 20-12-99 may be given to both counsels.</p> <p style="text-align: right;">Fath 24/12</p> <p style="text-align: right;">Proposed 24/12/99 SD</p>	<p>to dispose of his representation for compassionate appointment within a stipulated period. After hearing learned counsel for both sides and after seeing the records, we dispose of the OA with a direction to Respondent No. 2 to dispose of the pending representations of the petitioner within a period of 60 (sixty) days from the date of receipt of a copy of this order.</p> <p>Original Application is accordingly disposed of. No costs.</p> <p style="text-align: right;">Vice Chairman 24/12</p> <p style="text-align: right;">Member (Judicial)</p>